

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 259/ 16	TP 109/17	For compliance of office objections raised by registry	433( e)	Patil Electric Works Pvt..Ltd. Kirloskar Electric Co.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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*Handwritten:*  
Counsel for the petitioner. KAR 2332102  
13/11/2017  
9900151022  
HARSHA P. BANAD

**ORDER**

PCS for Petitioner is Present. Again, he requested time for complying the objections raised by the registry. Time granted as a last chance till 8/12/2017. Counsel for Respondent is present.

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**Member (T)**

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**Member (J)**